

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.10.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/88/9/2024
NAME OF THE COMPANY	Everest Organics Ltd
NAME OF THE PETITIONER(S)	Shika Enterprises
NAME OF THE RESPONDENT(S)	Everest Organics Ltd
UNDER SECTION	u/s 9 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. V. Appa Rao for the Applicant.

Ld. Counsel Ms. Nidhi Epur on behalf of Ld. Counsel Mr. Kailash  
Nath for the Respondent.

For filing of counter, **matter is adjourned to 16.01.2025.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**